

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

RP No. 05 of 2019 & IA No. 1211 of 2019

Dated : 31st October, 2019

In the matter of:

M/s. Omega Infraengineers Pvt. Ltd.

.... Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **28.11.2019.**

(Court Master)

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